



CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

O.A.N0.060/00561/2019

Decided on: 23.12.2020

HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

Ashok S/o Late Sh. Sohan Lal, aged 54 years, working as Cook in the office of the Commanding Officer, Western Command, Signal Regiment, Chandimandir Cantt-134107.

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Applicant

(BY ADVOCATE: MR. K.B.SHARMA)

VERSUS

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi-110001.
2. The Dte. Gen of Signals Sigs 4(c), General Staff Branch, IHQ New Delhi-110001.
3. Station Commander, Station HQ, Chandimandir c/o 56 APO-134109.
4. Commanding Officer, Western Command, Signal Regiment, Chandimandir Cantt-134107.

(BY ADVOCATE: MR. SANJAY GOYAL)

5. Smt. Ballo Devi, working as Washer Women o/o Commanding Officer, Western Command, Signal Regiment, Chandimandir Cantt-134107.

Respondents

(BY ADVOCATE: NONE)



ORDER (ORAL)
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

1. Mr. Sanjay Goyal, learned counsel for the official respondents states that applicant has made two prayers in the Original Application. He has sought quashing of order dated 1.5.2019 (Annexure A-2) relating to allotment of Quarter No. 277, Type-II Government Accommodation to Respondent No.5 and for issuance of direction to the official respondents to allot this quarter to him.
2. Mr. Goyal states that order dated 1.5.2019 (Annexure A-2) has already been withdrawn by the department and as such O.A. has been rendered infructuous. The learned counsel for the applicant states that in view of availability of the indicated quarter, the claim of the applicant for allotment thereof is required to be considered by the authorities. Mr. Goyal states that the department will consider the request of the applicant in terms of rules and instructions.
3. In view of above, this O.A. is dismissed as infructuous. The official respondents are directed to consider and decide the claim of the applicant regarding allotment of indicated quarter in terms of rules, instructions and other factors, within a period of three months from the date of receipt of a certified copy of this order. No costs.

**(AJANTA DAYALAN)
 MEMBER (A)**

Place: Chandigarh
 Dated: 23.12.2020

HC*